

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-64/2000(pt.)/2375/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Bijay Lashmi Boruah,
Principal Judge,
Family Court, Dhubri.

Dated Guwahati, the 21st March, 2023.

Sub:- **Station leave permission.**

Ref:- FC.XII-3/2023/778 Dated 16.03.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 18.03.2023 till the morning of 20.03.2023**, as prayed for. Further, the CJM/CJM i/c, Dhubri, has been directed to remain in charge of the Family Court, Dhubri during this period.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-64/2000(pt.)/2376/A, dated , 21-03-2023

Copy to:

- ✓1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)